

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-110/2011/7145/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ankur Bhuyan, Counsellor,
cum i/c Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the ^{9th} 23 August, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. FC.XII-1/2018/463/E Dated 22.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 26.08.2022 till the morning of 30.08.2022**. Further, the Chief Judicial Magistrate, Dhubri will remain in charge of the Family Court, Dhubri during the period.

Yours faithfully,

Sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-110/2011/7146-7147/A, dated , 23-08-2022

Copy to: 1. The Chief Judicial Magistrate, Dhubri.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)